

Division Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No. 319/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

Name of the Company Under Section		Arun Kumar jain -Vs- Flower Dealcom Pvt Ltd		
		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	Vilear	Siyl, Adv	Operation Credity	818/17 718/17

ORDER

- Ld. Counsel for the petitioner is present. No one responded from the respondent's side.
- Ld. Counsel for the petitioner made a request for adjournment.

 Prayer is allowed. Petitioner is directed to file affidavit of service within 7 days from today.

List the matter on 23/08/2017.

S.C. (K.R.Jinan)

Member (J)

(Vijai Pratap Singh) Member (J)